

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A.1206 of 1996

Date of Order : 2.8.1999

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. B.P. Singh, Administrative Member.

A.K. BHATTACHARYYA

Vs.

UNION OF INDIA & ORS.
(EASTERN RAILWAY)

For the applicant : None

For the respondents: Mr. P.K. Arora, counsel.

ORDER

S.N. Mallick, V.C.

None appears for the applicant. Mr. P.K. Arora is present for the respondents.

2. The applicant in person has prayed for withdrawal of the case stating that he does not want to proceed with the same.
3. Under such circumstances, the application is permitted to be withdrawn and is disposed of accordingly.
4. No order is made as to costs.

B.P. Singh
(B.P. Singh)
Administrative Member

S.N. Mallick
(S.N. Mallick)
Vice-Chairman

R.S.